GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1613 ANSWERED ON:16.08.2013 SHELTER HOMES Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the basis of admitting girls in the women shelter homes managed both by the private institutions and the Government;

(b) whether any arrangement for imparting vocational education and training to these girls or women is provided for their empowerment;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether these girls are allowed to leave the shelter after they attain adulthood; and

(e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) The Ministry of Women and Child Development is implementing three Shelter based schemes namely Swadhar, Short Stay Home and Ujjwala . As per schematic norms trafficked girls, children who are vulnerable for trafficking and children of women beneficiaries of these schemes can be admitted into these Shelter Homes.

(b) & (c): The implementing organizations which are mainly non-governmental organizations are required to arrange for vocational education and training to these girls or women for their empowerment. While separate grant is made available for this purpose under Ujjwala and Short Stay Home Schemes, the beneficiaries of Swadhar Home are required to be provided with such training for economic rehabilitation by the implementing organizations themselves.

(d) & (e): The beneficiaries are rehabilitated and are allowed to leave home to join mainstream after they are empowered or adjusted into families.